

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No.554/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company	Nigamananda Abasan Pvt.Ltd.-Versus-Registrar of Companies, W B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RAJO MUKHERJEE
PRACTISING COMPANY
SECRETARY
M.N.-F8697
C.P.N.-1W44

Petitioner

Rajin K.R.
14/12/17

ORDER


Ld. Pr. CS for the appellant is present.

The Registrar of Companies, West Bengal has filed the report, which may be taken on record. Appellant is directed to file the balance sheets w.e.f. 2012 onward till 2017 along with all relevant documents to show that the company is an on-going concern in the form of a supplementary affidavit.

List it on 19/02/2018 for hearing.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)